

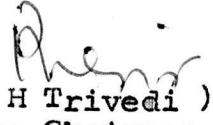
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O.A. /462/86

Ceram : Hon'ble Mr P H Trivedi .. Vice Chairman
Hon'ble Mr P M Jeshi .. Judicial Member

10/3/1987

Heard learned advocate . The grievance regarding alternative joining arising from 1973. The case does not merit admission. Learned advocate Mr Gogia requests permission to withdraw the case. Allowed. The case is disposed of as withdrawn.


(P H Trivedi)
Vice Chairman


(P M Jeshi)
Judicial Member